FORM 7
[THE DESIGNS ACT, 2000]
REQUEST FOR SEARCH
(See section 18)

When registration number is not supplied

3[For Fee see First Schedule]

^Insert number of class.

I hereby request that a search may be made in Class^........... in respect of the design (annexed hereto in duplicate) and that I may be given such information as I may be entitled to under section 18 of the Designs Act, 2000.

Address for service in India is—

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Dated this..................... day of .................. 20..........

(Signed)^....................................................................................................................................

Address..................................................................................................................................

^To be signed by the applicant or authorised agent.

To
The Controller of Designs,
The Patent Office,